

**F. No. J-11014/1/2017-Judicial**  
**Government of India**  
**Ministry of Law and Justice**  
**Department of Legal Affairs**  
**Judicial Section**

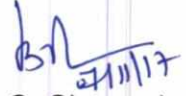
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Shastri Bhawan, New Delhi,  
Dated 7th November, 2017

**ORDER**

The President is pleased to accept the resignation of **Shri Sanjay Kumar**, ex-Assistant Solicitor General of India, Patna High Court, with effect from his date of resignation i. e. **16.05.2017**, consequently, the engagement of Shri Anjani Kumar Sharan, with effect from 26.05.2017 is a fresh engagement as the Assistant Solicitor General of India, Patna High Court and not in replacement of Shri Sanjay Kumar, ex-Assistant Solicitor General of India, Patna High Court as mentioned in this Department's earlier Order No. J-11014/1/2017-Judl. dated 26.05.2017.

2. Hindi version of this order will follow.



(B. S. Sharma)  
Assistant Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
3. Shri Satyadarshi Sanjay, Additional Solicitor General of India, Patna High Court at Patna (Bihar).
4. All the Assistant Solicitor General of India in various High Courts.
5. Registrar, Patna High Court, at Patna (Bihar).
6. Shri Anjani Kumar Sharan, Asstt. SGI, Patna High Court, at Patna, as above.
7. Shri Sanjay Kumar, ex-Asstt. SGI, Patna High Court, for information.
8. The Cash (LA) Section for information.
9. The Pay & Account Office, Department of Legal Affairs.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Guard File/Judicial Section with 5 spare copies.



(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in